

ORISSA HIGH COURT**FILING REPORT AS ON :20/10/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|--|
| 1 | BLAPL/0012238/2023 | PRASANTA SAGAR VS STATE OF ODISHA | PVS NANAJI ACHARY VS | KORAPUT SADAR /87 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000083/2023 |
| 2 | BLAPL/0012239/2023 | BAPI @ NIRANJAN BARAL VS STATE OF ODISHA | BALAKRUSHNA RAY VS | BRAHMAGIRI /101 /2023 GRAM NYAYALAYA AT BRAHMAGIRI(Puri) GR/0000116/2023 |
| 3 | BLAPL/0012240/2023 | CHANDAN DAS VS STATE OF ODISHA | BHAKTA BHUSAN BARIK VS | //0 5TH ADDL.SESIONS JUDGE, BBSR(Khordha) TR/0000193/2023 |
| 4 | BLAPL/0012241/2023 | GOBINDA BEHERA VS STATE OF ODISHA | SATYA RANJAN MULIA VS | //0 ADDL.DISTRICT SESSIONS CUM SPL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000009/2023 |
| 5 | BLAPL/0012242/2023 | KASINATH SAHU VS STATE OF ODISHA | DHIRENDRA NATH BEHERA VS | SAMBALPUR SADAR /16 /2017 A.D.J.,SAMBALPUR(Sambalpur) TR/0000030/2022 |
| 6 | BLAPL/0012243/2023 | SRINIBASH NAIK VS STATE OF ODISHA | PRANAB RANJAN CHHATOI VS | //0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) 2(A)CC/0000202/2023 |
| 7 | BLAPL/0012244/2023 | SILU PAHAN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KHALLIKOTE /488 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0001258/2023 |
| 8 | BLAPL/0012245/2023 | LIKU @ BIKASH BEHERA VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | TALCHER TOWN /280 /2023 ADDL.SPL.JUDGE, TALCHER(Anugul) Spl/0000013/2023 |
| 9 | BLAPL/0012246/2023 | PAPU @ SOUBHAGYA RANJAN SINGH VS STATE OF ODISHA | DEVASHIS PANDA VS | MADHUPATNA /123 /2021 1ST ADJ,CUTTACK(Cuttack) Spl/0000014/2021 |
| 10 | BLAPL/0012247/2023 | PRASANT MAJHI VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | PADMAPUR /65 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000069/2022 |
| 11 | BLAPL/0012248/2023 | JAGU MINYAKA VS STATE OF ODISHA | BISWAJIT RANJAN TRIPATHY VS | LAXMIPUR /92 /2022 ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT(Koraput) CT/0000009/2023 |

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| 12 | BLAPL/0012249/2023 | DEBENDRA KUMAR DASH VS STATE OF ODISHA | KABIR KUMAR JENA VS | MANCHESWAR P.S. /414 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000505/2023 |
| 13 | BLAPL/0012250/2023 | KALINGA PRADHAN VS STATE OF ODISHA | MANAS KUMAR CHAND VS | JANKIA P.S. /300 /2023 A.D.J.,BHUBANESWAR(Khordha) TR/0000484/2023 |
| 14 | BLAPL/0012251/2023 | LOKANATH PAIKARAY VS STATE OF ODISHA | SANTOSH KUMAR SAMANTARAY VS | KHURDA MODEL /642 /2023 S.D.J.M.,KHURDA(Khordha) GR/0000920/2023 |
| 15 | BLAPL/0012252/2023 | ANSHUMAN AMRITRAJ MALLICK VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | NISCHINTAKOILI /202 /2022 J.M.F.C.,SALIPUR(Cuttack) GR/0001035/2022 |
| 16 | BLAPL/0012253/2023 | SAMBIT @ SANDIP KUMAR BEHERA VS STATE OF ODISHA | BADRI NARAYAN MOHAPATRA VS | BANKI /306 /2021 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000142/2021 |
| 17 | BLAPL/0012254/2023 | DIPANKAR KULU @ LALU VS STATE OF ODISHA | BISWARANJAN DALAI VS | NAYAPALLI P.S. /245 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000530/2023 |
| 18 | BLAPL/0012255/2023 | GANESH SAHOO VS STATE OF ODISHA | BISWARANJAN DALAI VS | NAYAPALLI P.S. /245 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000530/2023 |
| 19 | BLAPL/0012256/2023 | PRABHASINI PRADHAN VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | //0 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000108/2023 |
| 20 | BLAPL/0012257/2023 | BASANTA KUMAR SARANGI @ LANDA VS STATE OF ODISHA | ARJEET MISHRA VS | BOIPARIGUDA /34 /2015 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000244/2015 |
| 21 | BLAPL/0012258/2023 | KABU @ SURYAKANT @ SURIYAKANT SAHOO VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | BOLAGARH P.S. /252 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000107/2023 |
| 22 | BLAPL/0012259/2023 | SUSANTA BEHERA @ CHIKU VS STATE OF ODISHA | CHITTARANJAN SWAIN VS | MAHANGA /178 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0000575/2023 |
| 23 | BLAPL/0012260/2023 | DEBA DURLIA | PRASANTA KUMAR SAHOO | MACHHKUND /98 /2023 |

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| | | VS | VS | ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) |
| 24 | BLAPL/0012261/2023 | STATE OF ODISHA DURYA MATPADIA | ARJEET MISHRA | TR/0000086/2023 |
| | | VS | VS | SPL.TASK FORCE /19 /2023 |
| 25 | BLAPL/0012262/2023 | STATE OF ODISHA SARAT BEHERA | NALINIKANTA SAHOO | S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) |
| | | VS | VS | GR/0000999/2023 |
| 26 | BLAPL/0012263/2023 | STATE OF ODISHA SURESH MANTRI | BIKRAM RATH | LINGARAJ P.S. /265 /2023 |
| | | VS | VS | A.D.J.,BHUBANESWAR(Khordha) |
| 27 | CMAPL/0000745/2023 | STATE OF ODISHA BHUBANANANDA ORISSA SCHOOL OF ENGINEERING | WASWAT DAS,A.G.A | TR/0000482/2023 |
| | | VS | VS | ATHGARH /168 /2023 |
| 28 | CMAPL/0000746/2023 | PRESIDING OFFICER,LABOUR COURT,ODISHA BABITA GOCHHAYAT | ADV. | S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) |
| | | VS | VS | CT/0000421/2023 |
| 29 | CMP/0001322/2023 | STATE OF ODISHA AUTHORISED OFFICER, PUNJAB NATOINAL BANK, BANASORE | ANILAKRISHNAN BISWAL | // |
| | | VS | VS | () |
| 30 | CMP/0001323/2023 | PREETISHREE BEHERA PURNA CHANDRA MOHAPATRA | PRAVAKAR BEHERA | // |
| | | VS | VS | () |
| 31 | CONTC/0008135/2023 | GOURI SANKAR MOHAPTRA PRAMILA HARICHANDAN | ATMAJIT MANMITH DAS | // |
| | | VS | VS | () |
| 32 | CONTC/0008136/2023 | SANTOSHINI DASH, TAHASILDAR, BEGUNIA, KHORDHA GANGADHAR SAHOO | ADV. | // |
| | | VS | VS | () |
| 33 | CONTC/0008137/2023 | ASWATHY S., I.A.S. HRUSIKESH NAG | ADV. | // |
| | | VS | VS | () |
| 34 | CONTC/0008138/2023 | ASWATHY S., I.A.S. GAYATRI BEHERA | ADV. | // |
| | | VS | VS | () |

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| 35 | CONTC/0008139/2023 | SUSHIL KUMAR LOHANI, I.A.S. LAMBODHAR CHHURA VS | ADV. VS | // // () |
| 36 | CONTC/0008140/2023 | ASWATHY S., I.A.S. MANJULATA GAMANGO VS | ADV. VS | // // () |
| 37 | CONTC/0008141/2023 | ASWATHY S., I.A.S. GOBARDHAN MAJHI VS | ADV VS | // // () |
| 38 | CONTC/0008142/2023 | ASWATHY S., I.A.S BHAWANI SHANKAR SUNA VS | ADV VS | // // () |
| 39 | CONTC/0008143/2023 | ASWATHY S., I.A.S SUNANGA MAJHI VS | ADV. VS | // // () |
| 40 | CONTC/0008144/2023 | ASWATHY S., I.A.S. SANJAY KUMAR PADHY VS | ADV VS | // // () |
| 41 | CONTC/0008145/2023 | G.MATHIVATHANAN, I.A.S RAMA CHANDRA JENA VS | JAGAMOHAN PATTANAIAK VS | // // () |
| 42 | CRLMC/0004811/2023 | DR. HIMANSHU BHUSAN PANDA, IOFS, SPL. SECY. TO GOVT., GENERAL ADMINISTRATION DEPT., SACHIDANANDA BISWAL VS | N.K.MISHRA VS | BBSR HARABHANGA /72 /2023 () |
| 43 | CRLMC/0004812/2023 | STATE OF ODISHA SIBA PRASAD MISHRA VS | N.K.MISHRA VS | // //0 () |
| 44 | CRLMC/0004813/2023 | STATE OF ODISHA BISHNU GOCHHAYAT VS | PRANAYANEE DASMOHAPATRA VS | // // () |
| 45 | CRLMP/0002084/2023 | STATE OF ODISHA SAROJINI DAS VS | JYOTIRMAYA SAHOO VS | // //0 () |
| | | STATE OF ODISHA | | // |

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|----|--------------------|---|--|--------------------------|
| 46 | CRLMP/0002085/2023 | INDIRA DUTTA VS IIC, MAHILA POLICE STATION, BBSR, KHORDHA | SANJAY KUMAR PANDA VS JYOTIRMAYA SAHOO | //0 0 // |
| 47 | CRLMP/0002086/2023 | BHARATI SWAIN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS ARIJEET MISHRA | //0 0 // |
| 48 | CRLMP/0002087/2023 | NARAHARI SAHOO VS STATE OF ODISHA | ARIJEET MISHRA VS SANJIB KUMAR BHANJADEO | //0 0 // |
| 49 | CRLMP/0002088/2023 | AKSHAYA KUMAR NAIK VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS KARUNAKAR RATH | //0 0 // |
| 50 | CRLMP/0002089/2023 | BASANTI HANSDA VS STATE OF ODISHA | KARUNAKAR RATH VS MCE/0000481/2023 | //0 0 // |
| 51 | FAO/0000481/2023 | REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION, BBSR VS M/S. ASKA COOPERATIVE SUGAR INDUSTRIES LTD. | MCE/0000481/2023 VS RABINDRA NATH DEBATA | //0 0 // |
| 52 | MACA/0001020/2023 | SUNAY MANDAL VS MOTILAL SAHA | RABINDRA NATH DEBATA VS HARIKRUSHNA PANIGRAHI,A.S.C | //0 0 // |
| 53 | WA/0002653/2023 | STATE OF ODISHA VS SAPAN KUMAR GHOSH | HARIKRUSHNA PANIGRAHI,A.S.C VS HARIKRUSHNA PANIGRAHI, A.S.C. | //0 0 // |
| 54 | WA/0002654/2023 | STATE OF ODISHA VS KISHORE CHANDRA PATRO | HARIKRUSHNA PANIGRAHI, A.S.C. VS SMITA RANJAN PATNAIK | //0 0 // |
| 55 | WA/0002655/2023 | APARNA SAMAL VS STATE OF ODISHA | SMITA RANJAN PATNAIK VS HARIKRUSHNA PANIGRAHI, A.S.C. | //0 0 // |
| 56 | WA/0002656/2023 | STATE OF ODISHA VS PABITRA KUMAR SAHOO | HARIKRUSHNA PANIGRAHI, A.S.C. VS ISWAR MOHANTY,A.S.C | //0 0 // |
| 57 | WA/0002657/2023 | STATE OF ODISHA | ISWAR MOHANTY,A.S.C | // |

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|----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | PATITAPABAN DUTTA DASH | | // |
| 58 | WA/0002658/2023 | ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH | ACHINCHIT, SR ADV. | // |
| | | VS | VS | 0 |
| | | MEENAKSHI PANT | | // |
| 59 | WP(C)/0035145/2023 | SANTANU KUMBHAKAR | PRASANTA KUMAR JOSHI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 60 | WP(C)/0035146/2023 | RATIKANTA DEY | BANSHIDHAR BAUG | // |
| | | VS | VS | 0 |
| | | COLLECTOR BALASORE | | // |
| 61 | WP(C)/0035147/2023 | BRAHMA NANDA PARIDA | LINGARAJ SARANGI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 62 | WP(C)/0035148/2023 | DILLIP KUMAR PRADHAN | SUBHADUTTA ROUSTRAY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 63 | WP(C)/0035149/2023 | YUDHISTIR DAS | BIJAYA KUMAR BEHERA 1 | // |
| | | VS | VS | 0 |
| | | SHRUTI DAS | | // |
| 64 | WP(C)/0035150/2023 | BIKASH KUMAR NAIK | SUSHANT KUMAR PRADHAN | // |
| | | VS | VS | 0 |
| | | THE NEW INDIA ASSURANCE CO. LTD., KHURDA | | // |
| 65 | WP(C)/0035151/2023 | BABULAL GURU | UMESH CHANDRA PATNAIK | // |
| | | VS | VS | 0 |
| | | SUB-COLLECTOR, BHADRAK | | // |
| 66 | WP(C)/0035152/2023 | M/S MAA CHANDI STONE CRUSHING, JAIPUR | KANANBALA ROY CHOUDHURY | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 67 | WP(C)/0035153/2023 | SABITA NAYAK | SWARUP KUMAR PATNAIK | // |
| | | VS | VS | 0 |
| | | THE CHAIRPERSON, DEBTS RECOVERY APPELLATE TRIBUNAL, KOLKATA | | // |
| 68 | WP(C)/0035154/2023 | ALEKHA CHARAN SETHY | DURGESH NARAYAN RATH | // |
| | | VS | VS | 0 |

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|-----------|--------------------|---|---------------------------------|---------------------------------|
| 69 | WP(C)/0035155/2023 | STATE OF ODISHA PURNA CHANDRA MAHANTA VS | SATYAJIT SAMAL VS | // // () |
| 70 | WP(C)/0035156/2023 | STATE OF ODISHA KISHORE CHANDRA PATRA VS | PRAFULLA KUMAR MOHAPATRA VS | // // () |
| 71 | WP(C)/0035157/2023 | STATE OF ODISHA PURNA CHANDRA MAHANTA VS | SATYAJIT SAMAL VS | // // () |
| 72 | WP(C)/0035158/2023 | STATE OF ODISHA HARENDRA DAS VS | PRAJIT KUMAR PRADHAN VS | // // () |
| 73 | WP(C)/0035159/2023 | STATE OF ODISHA SUBASH CHANDRA SAHOO VS | SATYAJIT SAMAL VS | // // () |
| 74 | WP(C)/0035160/2023 | STATE OF ODISHA SACHINDRA KUMAR BHARATI VS UNION OF INDA | DHANOJ KUMAR SAHOO VS | // // () |
| 75 | WP(C)/0035161/2023 | KIRTTAN BIHARI MAHANTA VS STATE OF ODISHA | SATYAJIT SAMAL VS | // // () |
| 76 | WP(C)/0035162/2023 | RAMESH CHANDRA ROUT VS STATE OF ODISHA | SATYAJIT SAMAL VS | // // () |
| 77 | WP(C)/0035163/2023 | DIBYARANJAN SAHOO VS STATE OF ODISHA | ASISH KUMAR RAY VS | // // () |
| 78 | WP(C)/0035164/2023 | SURESH CHANDRA GIRI VS STATE OF ODISHA | SATYAJIT SAMAL VS | // // () |
| 79 | WP(C)/0035165/2023 | M.JANGAMAYA VS STATE OF ODISHA | GOPAL PRASAD JENA VS | // // () |

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|-----------|---------------------|--|---------------------------------|---------------------------------------|
| 80 | WP(C)/0035166/2023 | A.GANESH RAJ VS STATE OF ODISHA | SUBIR PALIT VS | // () // |
| 81 | WP(C)/0035167/2023 | GOPA MUDRA MOHAPATRA VS STATE OF ODISHA | KARUNAKAR RATH VS | // () // |
| 82 | WP(C)/0035168/2023 | SANTURAM KAWAR VS GOVT. OF ORISSA | BYOMOKESH SAHOO VS | // () // |
| 83 | ABLAPL/0012324/2023 | DOLAGOBINDA MOHAPATRA VS STATE OF ODISHA | SUBHAM SHARMA VS | MAHANGA /343 /2022 () // |
| 84 | ABLAPL/0012325/2023 | SOUMYA RANJAN MAHARI VS STATE OF ODISHA | BISHNU PRASAD PRADHAN VS | AIRPORT /129 /2021 () // |
| 85 | ABLAPL/0012326/2023 | LAXMIPRIYA NAYAK @ LAXMIPRIYA SWAIN VS STATE OF ODISHA | RAMANI KANTA PATTANAIAK VS | BADAMBADI /190 /2022 () // |
| 86 | ABLAPL/0012327/2023 | HAPI JENA @ HAPPY JENA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BRAMHA BARADA /128 /2023 () // |
| 87 | ABLAPL/0012328/2023 | D. GOBINDA RAO VS STATE OF ODISHA | AMULYA RATNA PANDA VS | KOTPAD /39 /2021 () // |
| 88 | ABLAPL/0012329/2023 | SRIKANTA BAR VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | BALIAPAL /259 /2023 () // |
| 89 | ABLAPL/0012330/2023 | KALPANA NAYAK @ KARU NAYAK VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | TANGI (KHURDA) /660 /2023 () // |
| 90 | ABLAPL/0012331/2023 | FAKKA @ FAKRUDDIN KHAN VS STATE OF ODISHA | SATYAJIT MOHAPATRA VS | BHADRAK RURAL /613 /2023 () // |
| 91 | ABLAPL/0012332/2023 | CHANDRA SEKHAR PADHI | JYOTIRMAYA SAHOO | BADAGODA P.S. /563 /2023 |

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| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 92 | ABLAPL/0012333/2023 | SISUMA DAKU @ SISUMA DAKUA | JYOTIRMAYA SAHOO | POLASARA PS /617 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 93 | ABLAPL/0012334/2023 | RABINDRA KUMAR SAHOO | SUSHANT KUMAR PRADHAN (3) | DHARMASALA /645 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 94 | ABLAPL/0012335/2023 | BISWARANJAN PRADHAN | JYOTIRMAYA SAHOO | NIRAKARPUR /231 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 95 | ABLAPL/0012336/2023 | RAGHABA SIYA | JYOTIRMAYA SAHOO | ASKA /623 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 96 | ABLAPL/0012337/2023 | SAMBHU PRASAD PADHAN @ SAMBHU PADHAN | JYOTIRMAYA SAHOO | barpalli /172 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 97 | ABLAPL/0012338/2023 | MUKUTA PARIDA @ MUKTESWAR PARIDA @ EUKHMA | JYOTIRMAYA SAHOO | TANGI (KHURDA) /700 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 98 | ABLAPL/0012339/2023 | TAPAN KUMAR PANDA | MANAS KUMAR CHAND | BAGHAMARI /173 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 99 | ABLAPL/0012340/2023 | PRATAP PARIDA @ PRAKASH PARIDA | JYOTIRMAYA SAHOO | CHANDAPUR /162 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 100 | ABLAPL/0012341/2023 | KAPILESWAR SWAIN @ KAPILA SWAIN | JYOTIRMAYA SAHOO | ASKA /616 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 101 | ABLAPL/0012342/2023 | SOUMYA RANJAN MAHARI | BISHNU PRASAD PRADHAN | AIRPORT /126 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 102 | ABLAPL/0012343/2023 | SURYAKANT LENKA | SANTOSH KUMAR SAMANTARAY | BANAPUR P.S. /217 /2013 |
| | | VS | VS | J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) |

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| 103 | ABLAPL/0012344/2023 | STATE OF ODISHA LAXMIPRIYA NAYAK @ LAXMIPRIYA SWAIN VS | RAMANI KANTA PATTANAİK VS | GR/0000329/2013 BADAMBADI /352 /2021 () |
| 104 | ABLAPL/0012345/2023 | STATE OF ODISHA KAMLESH KUMAR DIXIT VS | MOHENDRA KUMAR MOHAPATRO VS | // DHARMABANDHA PS /10 /2023 () |
| 105 | ABLAPL/0012346/2023 | STATE OF ODISHA KAMLESH KUMAR DIXIT VS | MOHENDRA KUMAR MOHAPATRO VS | // DHARMABANDHA PS /11 /2023 () |
| 106 | ABLAPL/0012347/2023 | STATE OF ODISHA KAMLESH KUMAR DIXIT VS | MOHENDRA KUMAR MOHAPATRO VS | // DHARMABANDHA PS /12 /2023 () |
| 107 | ABLAPL/0012348/2023 | STATE OF ODISHA RAGULU JAHAN VS | JEETENDRA SAHU VS | // GUNUPUR /55 /2010 () |
| 108 | ABLAPL/0012349/2023 | STATE OF ODISHA SUSHIL KUMAR GAUR VS | ARIJEET MISHRA VS | // TALCHER TOWN /585 /2023 () |
| 109 | ABLAPL/0012350/2023 | STATE OF ODISHA ANTARYAMI NAYAK VS | JAYAKRISHNA MOHAPATRA VS | // PATTAMUNDAI /508 /2023 () |
| 110 | ABLAPL/0012351/2023 | STATE OF ODISHA RANJAN @ BIRAJ SETHI VS | SANJIB KUMAR BHANJADEO VS | // KHURDA MODEL /678 /2023 () |
| 111 | ABLAPL/0012352/2023 | STATE OF ODISHA NIRUPAMA SINGH VS | ARIJEET MISHRA VS | // KENDRAPARA /12 /2023 () |
| 112 | ABLAPL/0012353/2023 | STATE OF ODISHA SK. HIPI @ IFFI @ SYED MOHAMMAD IFTEKHAR ALAM VS | ARIJEET MISHRA VS | // KENDRAPARA /100 /2023 () |
| 113 | ABLAPL/0012354/2023 | STATE OF ODISHA PRADEEP KUMAR KHUNTIA VS | JAYAKRISHNA MOHAPATRA VS | // BHADRAK TOWN /548 /2023 () |
| | | STATE OF ODISHA | | // |

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| 114 | ABLAPL/0012355/2023 | DEEPAK KUMAR BEHERA VS STATE OF ODISHA | SUKANTA KUMAR NAYAK VS | CHANDABALI /133 /2023 () // |
| 115 | ABLAPL/0012356/2023 | DEEPAK KUMAR BEHERA VS STATE OF ODISHA | SUKANTA KUMAR NAYAK VS | CHANDABALI /66 /2023 () // |
| 116 | ABLAPL/0012357/2023 | SRIKANTA KUMBHAR VS STATE OF ODISHA | PITAMBAR PANDA VS | RAYAGADA TOWN /158 /2022 () // |
| 117 | ABLAPL/0012358/2023 | RABI @ RABINDRA KHALI VS STATE OF ODISHA | MANOJ BIHARI DAS VS | MANGALA BAG /286 /2023 () // |
| 118 | ABLAPL/0012359/2023 | SANTOSH KUMAR MOHANTY VS STATE OF ODISHA | BISWAJIT PASAYAT VS | TOMANDO /146 /2023 () // |
| 119 | ABLAPL/0012360/2023 | NAMITA MOHANTY VS STATE OF ODISHA | BISWAJIT PASAYAT VS | TOMANDO /146 /2023 () // |

ORISSA HIGH COURT

MISC CASES FILED on :20/10/2023

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|--------------------------------|--|---|
| 1 | 435/2023 CONTC/8135/2023 | PRAMILA HARICHANDAN-MP | ATMAJIT MANMITH DAS |
| 2 | 872/2023 FAO/481/2023 | REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION, BSRMPAY | ATMAJIT MANMITH DAS |
| 3 | 873/2023 FAO/481/2023 | REGIONAL DIRECTOR, EMPLOYEES STATE INSURANCE CORPORATION, BSRMPAY | ATMAJIT MANMITH DAS |
| 4 | 1235/2023 RSA/331/2005 | HARASAMANI MOHAPATRA-MP | M/S.N.C.PATI |
| 5 | 1264/2023 CMP/1322/2023 | AUTHORISED OFFICER, PUNJAB NATONAL BANK, BALASORE-MP | SUREN KUMAR BISWAL |
| 6 | 1265/2023 CMP/512/2023 | M/S. CIMECH DEVELOPERS PVT. LTD., CUTTACK-MP | SUBIR PALIT |
| 7 | 1830/2023 MACA/1020/2023 | SUNAY MANDAL-MP | RABINDRA NATH DEBATA |
| 8 | 2141/2023 ABLAPL/3860/2023 | DEEPAK PATRA @ DEEPAK KUMAR PATRA-MP | |
| 9 | 2142/2023 ABLAPL/12071/2023 | BABAR KHAN-MP | |
| 10 | 3262/2023 CRLMC/2193/2023 | DIPAK KUMAR BEHERA-MP | |
| 11 | 3263/2023 CRLMC/4813/2023 | BISHNU GOCHHAYAT-MP | PRANAYANEE DASMOHAPATRA |
| 12 | 7789/2023 WA/2653/2023 | STATE OF ODISHA-MP | HARIKRUSHNA PANIGRAHI,A.S.C |
| 13 | 7790/2023 WA/2653/2023 | STATE OF ODISHA-MP | HARIKRUSHNA PANIGRAHI,A.S.C |
| 14 | 7791/2023 WA/2653/2023 | STATE OF ODISHA-MP | HARIKRUSHNA PANIGRAHI,A.S.C |
| 15 | 7792/2023 WA/2654/2023 | STATE OF ODISHA-MP | HARIKRUSHNA PANIGRAHI, A.S.C. |
| 16 | 7793/2023 WA/2654/2023 | STATE OF ODISHA-MP | HARIKRUSHNA PANIGRAHI, A.S.C. |
| 17 | 7794/2023 WA/2654/2023 | STATE OF ODISHA-MP | HARIKRUSHNA PANIGRAHI, A.S.C. |
| 18 | 7795/2023 WA/2655/2023 | APARNA SAMAL-MP | SMITA RANJAN PATNAIK |
| 19 | 7796/2023 WA/2656/2023 | STATE OF ODISHA-MP | HARIKRUSHNA PANIGRAHI, A.S.C. |
| 20 | 7797/2023 WA/2656/2023 | STATE OF ODISHA-MP | HARIKRUSHNA PANIGRAHI, A.S.C. |
| 21 | 7798/2023 WA/2656/2023 | STATE OF ODISHA-MP | HARIKRUSHNA PANIGRAHI, A.S.C. |
| 22 | 7799/2023 WA/2657/2023 | STATE OF ODISHA-MP | ISWAR MOHANTY,A.S.C |
| 23 | 7800/2023 WA/2657/2023 | STATE OF ODISHA-MP | ISWAR MOHANTY,A.S.C |
| 24 | 7801/2023 WA/2657/2023 | STATE OF ODISHA-MP | ISWAR MOHANTY,A.S.C |
| 25 | 7802/2023 WA/2658/2023 | ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH, BBSR, BALIT, SR ADV. | SUBIR PALIT |
| 26 | 17016/2023 | RATIKANTA DEY-MP | BANSHIDHAR BAUG |

| | | | |
|----|--------------------------------|--|-------------------------|
| 27 | WP(C)/35146/2023 17017/2023 | BABULAL GURU-MP | UMESH CHANDRA PATNAIK |
| 28 | WP(C)/35151/2023 17018/2023 | BABULAL GURU-MP | UMESH CHANDRA PATNAIK |
| 29 | WP(C)/35151/2023 17019/2023 | M/S MAA CHANDI STONE CRUSHING, JAJPUR-MP | KANANBALA ROY CHOUDHURY |
| 30 | WP(C)/35152/2023 17020/2023 | SUSAMA PRADHAN-MP | BIJAYA KUMAR RAGADA |
| 31 | WP(C)/28021/2023 17021/2023 | A.GANESH RAJ-MP | SUBIR PALIT |
| 32 | WP(C)/35166/2023 17022/2023 | SANTURAM KAWAR-MP | BYOMOKESH SAHOO |
| 33 | WP(C)/35168/2023 17023/2023 | RAMBHA MOHANTY-MP | M/S.R.N.BISWAL |
| | WP(C)/9997/2013 | | |